

partly neutralise the increase in yarn prices during the past two years and also to enable the weavers to earn better wages.

(c) No, Sir.

(d) Costs of yarn and other raw materials have not fallen as compared to those prevailing two years ago. Withdrawal of the increased subsidy will therefore render production of janata cloth un-economical and necessitate upward revision of selling prices of cloth and/or reduction in wages to handloom weavers which will defeat the basic objectives of the janata cloth scheme.

#### **Promotion of Homoeopathic Pharmacy Education**

4561. SHRI A. ASOKARAJ:  
SHRI GANGA CHARAN  
LODHI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to promote the Homoeopathy Pharmacy Education in the country.

(b) if so, the details thereof; and

(c) the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c) Government had received a request for introducing initially Diploma in Pharmacy Course for Homoeopathic Pharmacists from the Homoeopathic Pharmaceutical Science Mission of India. The matter was considered in consultation with the Central Council of Homoeopathy who agreed with the requirement and demand for institutionally trained Homoeopathic Pharmacists all over the country. They also suggested that till the formation of Homoeopathy Pharmacy Council, the Pharmacy Council of India be entrusted with the work and 5 members from the Central Council

of Homoeopathy can be nominated to the Pharmacy Council of India.

[*Translation*]

#### **Financial Assistance for Cat Scanning Machine in Udaipur**

4562. SHRI GULAB CHAND KATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to provide financial assistance for installing Cat Scanning machine in Udaipur division which is a Adivasi dominated area; and

(b) whether Government propose to provide financial assistance to those poor and Adivasi people who cannot go to other places for treatment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

#### **Proposal from Cancer Relief Society**

4563. PROF. MAHADEO SHIWANKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Cancer Relief Society had sent any proposal to Union Government through Health Department, Maharashtra, on 18 January, 1989 as well as on 6 April, 1990;

(b) if so, the action taken so far or being taken in regard thereto; and

(c) the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c): Cancer Relief-Society, Nagpur submitted a proposal through Government of Maharashtra in letter dated 19-1-89, for recognition of Rashtra